

IN THE COURT OF SH. CHANDRA SHEKHAR, LD.SPECIAL JUDGE, CBI-19
(PC ACT), ROUSE AVENUE DISTRICT COURTS,
NEW DELHI

RC 2232020A0005/CBI/AC-V/New Delhi

PS: CBI, ACB, New Delhi

U/s: 120-B IPC r/w sec. 406/420/468/471

IPC & sec. 13(2) r/w 13(1)(d) of PC Act,
1988

**State (through CBI) v. M/s. Kwaliti
Limited and others**

18.09.2020

Presence:

(Through CISCO WEBEX Meetings)

Sh. Amit Kumar and Ms. Shweta, Ld. Public Prosecutors for the
CBI.

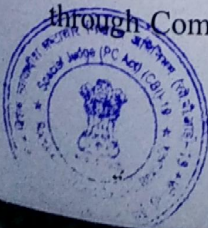
IO/Inspector Anuj Chauhan from CBI, AC-V, New Delhi.

Ld. Public Prosecutor for the CBI Sh. Amit Kumar has submitted
that as per the procedure, the application was required to be filed before the
Ld. District & Sessions Judge-cum-Special Judge (PC Act) Ms. Sujata
Kohli, Rouse Avenue District Courts, New Delhi therefore, he is not
pressing the present application.

I have considered the submissions.

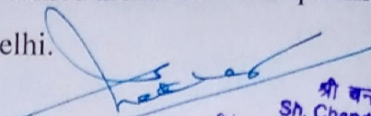
In view of the submissions of Ld. Public Prosecutor for CBI, *the
present application is dismissed as withdrawn and disposed of
accordingly.*

A copy of this order is being sent through Whats App to Sh.
Raj Kumar, Reader of this court with a direction to get this order
uploaded on the official website of Delhi District Courts at the earliest
through Computer Branch, Rouse Avenue Courts Complex, New Delhi.



He is also directed to send a Whats App copy of the order to the Ld. PP for CBI and the IO at the earliest. A signed hard copy of the order shall be placed on record as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.




(CHANDRA SHEKHAR)
Special Judge, CBI-19 (PC Act)

18.09.2020

श्री चन्द्र शेखर
Sh. Chandra Shekhar
विशेष न्यायाधीश, प्रचाराय विचारण अधिनियम (पी.सी.ए.)
Special Judge PC Act (CBI)-19
कमरा नं. 404, चौथी मंजिल
Room No. 404, 4th Floor
रौसे एवेन्यू न्यायालय परिसर
Rouse Avenue Court Complex
नई दिल्ली
New Delhi